

**IN THE INCOME TAX APPELLATE TRIBUNAL
“SMC” BENCH, AGRA**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER &
SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

**ITA No. 32/Agr/2023
(Assessment Year 2019-20)**

M/s Popsons International, Kailash Vihar Bye Pass Road, Agra-282005 (UP)	Vs.	The ADIT,CPC/ITO Ward 1(1)(1) Agra Bengaluru-560500
स्थायीलेखासं./जीआइआरसं./PAN/GIR No: AAWFP0374Q		
Appellant	..	Respondent

Appellant by :	Sh. Naveen Garg, Adv.
Respondent by :	Sh. Shailender Shrivastava, Sr. DR

Date of Hearing	12.02.2025
Date of Pronouncement	12.02.2025

ORDER

PER SATBEER SINGH GODARA, JUDICIAL MEMBER:

This assessee's appeal for assessment year 2019-20 arises against Commissioner of Income Tax(Appeals)/National Faceless Appeal Centre [in short, the "CIT(A)/NFAC"], Delhi's DIN and Order No. ITBA/NFAC/S/250/2022-23/1048160446(1) dated 22.12.2022, involving proceedings u/s 154 of the Income-tax Act, 1961, [hereinafter referred to as the 'Act'].

2. The assessee has filed an application on 07.02.2025 for withdrawal of the instant appeal. The relevant portion of the said application is as under:

"Your Honour's,

Most respectfully it is submitted & Prayed:-

1. *That the Appellant has OPTED for declaration under "Direct Tax Vivad se Vishwas Scheme 2024" by Filing - Form 1.*

The "Form 1" stands filed (on 18th December - 2024) vide Acknowledgement No. 758499680181224.

(Copy enclosed Pg. to 18)

Full Payment of "Income Tax" due has been done.

The Certificate is AWAITED in "Form 2" & "Form 4" to be issued by Designated Authority of Income Tax.

PRAYER

Prayed that the Appeal fixed be adjourned, and may kindly be Kept in Abeyance accordingly.

For this Act of Kindness the Appellant shall be Highly Grateful."

3. Learned department representative submits that he has no objection to the instant withdrawal application per se. Ordered accordingly.

4. The assessee's appeal is dismissed as withdrawn, subject to all just exceptions.

Order pronounced in the open court on 12.02.2025

Sd/-
(Manoj Kumar Aggarwal)
ACCOUNTANT MEMBER

Sd/-
(Satbeer Singh Godara)
JUDICIAL MEMBER

Dated 12.02.2025

PS: Rohit/Subodh, Sr. PS

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR